

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No.16
VL(IB)-03(PB)/2023

IN THE MATTER OF:

India SME Technology Services Limited Petitioner/Applicant
Vs.	
ROC Respondent

Order under Section 59 of Insolvency & Bankruptcy Code, 2016

Order delivered on 08.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant	:	
For the RoC	:	Mr. Aakash Sharma, Ms. Jyoti Khurana, Advs.

ORDER

List the matter for a physical hearing **on 09.07.2024**

-sd-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)